

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी): (क) जी हाँ।

(ख) और (ग) रेडियो लाइसेंस फीसों के समूचे प्रश्न, जिस में सभी या कुछ श्रेणियों के रेडियो सेटों पर लाइसेंस फीस समाप्त करने के प्रस्ताव भी शामिल हैं, की जांच की जा रही है।

समूह पार रहने वाले भारतीयों को मतदान का अधिकार

1134. श्री राजेश कुमार शर्मा : क्या बिधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि विदेशों में रह रहे भारतीयों ने भारतीय विधान सभाओं के लिए होने वाले निर्वाचन में मतदान के अधिकार की मांग की है; और

(ख) यदि हाँ, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

बिधि, न्याय और कम्पनी कार्य मंत्री (श्री शान्ति भूषण) : (क) नेशनल एग्जीक्यूटिव कमेटी, इंडियन्स फार डेमोक्रेसी, वाशिंगटन ने यह सुझाव दिया है कि विदेशों में बसे भारतीय नागरिकों को भारत में होने वाले निर्वाचनों में मतदान का अधिकार प्राप्त होना चाहिए।

(ख) सरकार इस प्रस्ताव के पक्ष में नहीं है।

15 Year Agreement with USSR

1135. SHRI YUVRAJ: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a 15 year agreement has been signed between India and Soviet Union;

(b) whether it has been provided in this agreement that production in Bhilai and Bokaro Steel Plants will be increased and a new steel plant in Vishakhapatnam and an alumina factory in eastern coast of Andhra Pradesh will be set up; and

(c) whether this agreement between India and Soviet Union is a diplomatic gain for India?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) No, Sir.

(b) and (c). Do not arise.

Agitation by Officers of Hindustan Aeronautics

1136. SHRI SHIVAJI PATNAIK: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether Government are aware that about 1,000 officers of the Hindustan Aeronautics are agitating for revision of pay-scales and dearness allowances for quite some months; and

(b) if so, what steps are being taken to meet their just demand?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) The Hindustan Aeronautics Officers' Association, Bangalore had been demanding revision of the pay scales of HAL Officers.

(b) After carefully considering the above demands, Government issued orders on 27th November 1978 revising their pay scales.

Imports of Super Thermal Power Plants

1138. SHRI BEDABRATA BARUA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have approved several proposals for the import of Super Thermal Power Plants; and

(b) if so, the total cost of the plants proposed to be imported?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). The following Super Thermal Power Projects are under execution in the Central Sector:—

(i) Singrauli Power Project located in Mirzapur District of Uttar Pradesh;

(ii) Korba Project located in Bilaspur District of Madhya Pradesh;